

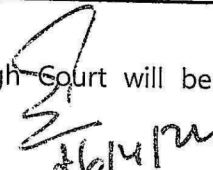
OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs) : DELHI

ORDER

In partial modification to this office order No.19072-19222/F.1(3)/Gaz/2024, dated 22.03.2024, the following Judicial officers are authorized as Officer In-charge /Link Officer In-Charge, of the Branches/Cell, Tis Hazari Court, Delhi, as mentioned against their names, **with immediate effect:-**

S. N.	Name of Branch/ Work Assigned.	Name of Judicial Officer	Link Officer
1	Recruitment Cell	Sh. Rajesh Kumar Goel, District Judge, Comm.Court-02 (Central)	Sh. Rajinder Singh, ASJ (SC-RC)-02 (West)
2	Security Cell	Sh. Sudhanshu Kaushik, District Judge-06 (West)	Sh. Sunil Kr. Sharma, Chairman (IT & Digitization) Delhi District Courts
3	Disaster Management Cell	Sh. Ajay Pandey, District Judge, Comm.Court-10 (Central)	Sh. Parveen Singh, District Judge-11 (Central)

However, the correspondence with the Hon'ble High Court will be done only through the undersigned.


(SANJAY GARG-I)

Principal District & Sessions Judge (HQs)
Delhi

No. 12256-12276 F.1(3)/Gaz/2024

Dated 26 APR 2024

Copy forwarded for information & necessary action to:-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, West District, Tis Hazari Courts, Delhi.
3. The Officers concerned.
4. The AO(J)/Branch In-charge, Admin-I,II&III, Recruitment.Cell, Security Cell, Disaster Management Cell, General Branch, Tis Hazari Courts, Delhi.
5. The PS to the undersigned.
6. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi.
7. The R&I Branch (Central) for uploading on LAYERS.


26/4/24